

Items	Description	Particulars		Remarks
		(A) Self	(B) Spouse	
Landed Property	• Building	: 74, Kiran Marg, Suraj Nagar (West), Civil Lines, Jaipur.	: --	Constructed in 1984-1985. Plot purchased by father.
		: --	: --	Member of HUF having residential property being Plot No.3, 'Chandan', B-2 Road, Paota, Jodhpur.
	• Flat	: B-4, 'Nyay Sagar', Nyay Sagar Cooperative Housing Society Ltd., S.No.341(P), Plot No.629 (P), Bandra (East), MUMBAI.	: Joint Member	Judges' Society. Construction commenced in 2005, possession received in July, 2009.
	• Other landed Property	: --	: 400 Sq. yds. plot of land being No.34A, Scheme No.12, The Krishna Co-operative Housing Society Ltd., Ajmer Road, Jaipur.	Purchased in 1987.

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Securities and Investments	• Shares & Mutual Funds	: 200 Equity Shares (Face Value Rs.10/- each) of Mangalore Refinery and Petrochemicals Ltd.	: --	
		: 2143.20 Units (Face Value Rs.10/- each) of UTI – MEPUS.		
		: 633.252 Units (Face Value of Rs.10/- each) of UTI – Balanced Fund.		
	• Fixed Deposits	: Rs.6,21,736/-	: Rs.2,41,118/-	
	• Savings Bank A/cs.	: Rs.3,20,961/-	: Rs.29,000/-	
	• PPF(As on 30.09.2009)	: Rs.8,80,023/-	: Rs.4,88,943/-	
	• GPF(As on 30.09.2009)	: Rs.7,19,021/-		
	• NSS	: Rs.68,106/-		
• Any other investment	: --	: KVP Issuance Value Rs.20,000/-		

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Other assets/ Movable	<ul style="list-style-type: none"> Jewellery 	: --	: 1200 gms gold jewellery (Stridhan); : 815 gms gold (Stridhan); : 15 Kg Silverwares (Stridhan).	
Liabilities	<ul style="list-style-type: none"> Loans Any other Liability 	: Housing Loan Rs.25,00,000/- from Canara Bank for Construction of Flat B-4, 'Nyay Sagar', Nyay Sagar Co-operative Housing Society Ltd., Bandra (E), Mumbai. : Security Deposit of Rs.5,54,000/- from Tenants.	: -- : --	

This statement is voluntary.